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കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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	Thiruvananthapuram, Tuesday	1193 കുംഭം 15 15th Kumbham 1193 1939 ഫാൽഗുനം 8 8th Phalguna 1939	

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohamed. B. Sam, Pleasant House, Narayanamangalam Kumbala P. O., Kasaragod District, Pin-671 321, holder of S. S. L. C. No. 014705 with Register No. 295206 of March 1998; Higher Secondary Examination (Class XII) Certificate Sl. No. 31751 with Register No. 58272 of March 2000, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Science Degree Certificate with Register No. 0026269 of 2003, issued from Mangalore University, Karnataka State; Permanent Account No. APAPM6923P issued from Income Tax Department, Government of India; Aadhaar No. 7638 9848 4094, issued from Unique Identification Authority of India; Marriage Certificate with Registration No. 78/2010, date of Registration 19-2-2010, issued from Kasaragod Municipality; Birth Certificate with Registration No. 798/2011, date of Registration 29-1-2011 issued from Kasaragod Municipality, of my son Muhammed Aahil; Birth Certificate with Registration No. 8490/2016, date of Registration 7-11-2016, issued from Kasaragod Municipality, of my daughter Aaysha Zaheen, also known as Mohammed. B. Sam in the Aadhaar No. 4185 6210 0147, issued from Unique Identification Authority of India, of my wife Sakira Hassainar and in the Aadhaar No. 7442 4503 7871, issued from Unique Identification Authority of India, of my son Muhammed Aahil, is one and the same person. Hereafter I have changed my name as Sam Mohamed.

This change will come into effect in all records related to me.

Kumbala,
27-12-2017. _____ MOHAMED. B. SAM

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Khalid. B. P, O. B. House, Badoor P. O., Kumbala (Via), Kasaragod District, Pin-671 321, holder of S. S. L. C. Book No. D 172227 with Register No. 2804 of March 1982; Aadhaar No. 5233 4941 8113, issued from Unique Identification Authority of India; Ration Card No. 2468017191 (Sl. No. 7), dated 15-5-2012, issued by the Taluk Supply Officer, Kasaragod; Permanent Account No. DRKPP7723P, issued from Income Tax Department, Government of India, also known as Khalid Bilal Pasha in the Birth Certificate with Entry No. 6252/2000, dated 8-7-2000, issued from Ministry of Health, United Arab Emirates, of my daughter Juwairiya Khalid, is one and the same person, Hereafter I will be known by the name Khalid Bilal Pasha only.

This change will come into effect in all records related to me.

Badoor,
7-11-2017. _____ KHALID. B. P

COCHIN UNIVERSITY OF SCIENCE AND TECHNOLOGY

NOTIFICATION

No. EL.23(2)/Nominations/2008(PF)-II.

3rd January 2018.

The Vice- Chancellor, in exercise of powers under Section 23(2) Nominated Members (i) and (ii) of Cochin University of Science and Technology Act, 1986 has nominated the following Professors and Readers to the Academic Council of the University with effect from the date of this Notification.

Professors:

1. Dr. Supriya, M. H.,
Professor, Department of Electronics,
Cochin University of Science and Technology,
Kochi-22
2. Dr. K. Sreekumar,
Professor,
Department of Applied Chemistry,
Cochin University of Science and Technology,
Kochi-22
3. Dr. George Mathew,
Professor,
Division of Safety and Fire Engineering,
School of Engineering,
Cochin University of Science and Technology,
Kochi-22

Readers:

1. Dr. Sabu, M. T.,
Associate Professor/Reader,
Department of Computer Applications,
Cochin University of Science and Technology,
Kochi-22.
2. Dr. Valsamma Joseph,
Associate Professor/Reader,
National Centre for Aquatic Animal Health
(NCAAH), Cochin University of Science and
Technology, Kochi-16.
3. Dr. Satheesan, K.,
Associate Professor/Reader,
Department of Atmospheric Sciences,
Cochin University of Science and Technology,
Kochi-16.

The term of office of the above members in the Academic Council will be for a period of two years with effect from the date of this notification, subject to the provisions of Cochin University of Science and Technology Act, 1986 and Statutes thereunder.

(Sd.)
Kochi-22. _____ Registrar.